

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 35/2005
MA 622/2005
OA 1681/2003

(1)

New Delhi, this the 16th day of May, 2005

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman (J)
Hon'ble Mr. S.K. Malhotra, Member (A)

Ravinder Kumar
S/o Late Sh. Chattar Singh
R/o 135, Peer Wali Gali,
Krishan Nagar (Bagu)
Near Vijay Nagar Bye-pass Road,
Ghaziabad (U.P.)

...Applicant.

(By Advocate Shri S.K. Gupta)

Versus

1. Shri Palak Mohan Das,
Secretary,
Ministry of Health & Family Welfare,
Department of I.S.M. & H.
Red Cross Annexe Building,
New Delhi – 110 001.
2. Shri P.C. Srivastava,
Director,
Pharmacopoeial Laboratory for Indian Medicines,
C.G.O. Complex, Ghaziabad- 201 002. ...Respondents.

(By Advocate Shri B.S. Jain)

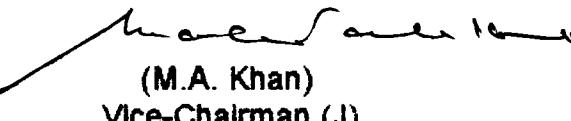
O R D E R (ORAL)

Mr. Justice M.A. Khan, Vice-Chairman (J):

Respondents have already filed affidavit about the vacancy position in accordance with the order dated 22-3-2005 of this Tribunal. Learned counsel for the applicant has submitted that the applicant will seek redressal of his grievance against the order of the respondents dated 22-2-2005 (Annexure R-1), which is annexed to the reply filed by the respondents in appropriate proceeding in accordance with law. Accordingly, we do not find fit to proceed in the matter further. CP is dismissed and notices are discharged. It will be open to the applicant to challenge the order of the respondents dated 22-2-2005 annexed to the reply in appropriate proceeding in accordance with law.


(S.K. Malhotra)
Member (A)

/gkk/


(M.A. Khan)
Vice-Chairman (J)